

DIVISION BENCH
COURT - II

O-248

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/298(KB)2022
IA(COMPANIES.ACT)/50(KB)2024, IA(COMPANIES.ACT)/6(KB)2024,
IA(COMPANIES.ACT)/24(KB)2024, IA(COMPANIES.ACT)/124(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	DR. SYED SABAHAT AZIM VS GLOCAL HEALTHCARE SYSTEMS PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Applicant

Mr. P. Agarwal, Adv.

Mr. D. Das, Adv.

Mr. Ratnanko Banerji, Sr. Adv.] For Respondent No.2

Mr. S. Banerjee, Adv.]

Mr. Chayan Gupta, Adv.]

Mr. Anand Pathak, Adv.]

Mr. Vijay Purohit, Adv.]

Mr. Shivam Pandey, Adv.]

Mr. Avijit Mookheji, Adv.]

Mr. Siddhant Bajaj, Adv.]

Ms. Shyra Hoon, Adv.]

Mr. Nav Dhawan, Adv.

Ms Soanli Ghosh Panda, Adv.] for the respondent company No. 1

Mr Dipendranath Chunder, Adv.

Mr Sagnik Mukherjee, Adv.

ORDER

1. Learned Sr. Counsel / Counsel for the parties present.
2. At request, matter stands **adjourned to 09.05.2024 at 03:30 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**